

**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED**  
 CIN : L15421TN1987PLC014454  
 Date of commencement of CIRP: 29th July 2021

**LIST OF CREDITORS**  
 Summary as on 02-06-2022

Filing under clause (ea) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2017

**List of operational creditors (Government dues)**  
 (Annexure-7)

Amount in Rs.

Sl NO	Details of Claimant		Date of Claim Received		Details of Claims admitted							Amount of claim under verification	Remarks, if any		
	Department	Government	Date of Receipt	Amount Claimed	Amount of claims admitted	Nature of Claims	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of Contingent Claims			Amount of any interest due, that may be set-off	Amount of claim not admitted
1	Employee State Insurance Corporation - Regional Office, Chennai	State government	9/23/2021	8,238	8,238	ESI dues	0	0	No	Nil	0	0	0	8,238	
2	Employee Provident Fund - Regional Office, Chennai South	State government	10/12/2021	151,121	151,121	EPF dues	0	0	No	Nil	0	0	0	151,121	
Claims received after 90th day (i.e) 27th Oct. 2021 from the date of Commencement of CIRP															
3	The Assistant Commissioner of GST & Central Excise	State government	12/15/2021	19,510,312	-	GST Dues	0	0	No	Nil	0	0	19,510,312	-	
4	The Director of Electricity Tax and Chief Electrical Inspector to Government (FAC)	State government	12/23/2021	87,586,583	-	Electricity Dues	0	0	No	Nil	0	0	87,586,583	-	
5	The Chief Electrical Inspector to Govt Guindy, Chennai.	State government		14,601,325	-	Electricity Dues	0	0	No	Nil	0	0	14,601,325	-	
<b>TOTAL</b>				<b>121,857,579</b>	<b>159,359</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>121,698,220</b>	<b>159,359</b>	

